

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2852
ANSWERED ON:17.08.2004
RESERVATION TO SCS STS PHYSICALLY HANDICAPPED
Marndi Shri Sudam

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Directorate of Estates gives reservation to SCs/STs & Physically Handicapped in allotment of Shops/Kiosks/Stalls etc.;
- (b) if so, the reservation percentage thereof;
- (c) if not, the reasons therefor;
- (d) the details of backlog available as on date;
- (e) the number and nature of letters received from 'All India Association for SCs/STs and Physically Handicapped Peoples Upliftment' from October 30, 2003 to June 30, 2004 in the Ministry and MOS office; and
- (f) the action taken thereon so far?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(f): Yes, Sir. 22.5% of the shops are reserved for SCs/STs and 3% for 'Physically Handicapped'. There is no backlog available as on date and neither any letter has been received nor pending from the said organization during the said period.